Unstarred	Questions 203
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1	2	3	4	5
25.	Arunachal Pradesh	1,76,342	78,473	45
26.	Assam	57,36,271	0	0
27.	Bihar	1,54,01,000	1,24,29,491	81
28.	Jammu and Kashmir	16,58,691	9,22,509	56
29.	Kerala	35,02,509	34,50,721	99
30.	Lakshadweep	5,110	5,005	98
31.	Manipur	5,55,528	1,69,829	31
32.	Meghalaya	4,21,548	0	0
33.	Mizoram	1,43,623	1,03,891	72
34.	Nagaland	2,84,934	92,997	33
35.	Uttarakhand	13,30,404	11,97,364	90
36.	West Bengal	6,01,85,420	3,79,30,606	63
	Total	23,15,59,071	18,86,32,485	81

Fake Aadhaar Network System

86. DR. SANJAY SINH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has information on fake Aadhaar Network System;
- (b) if so, the details of complaints received and action taken thereon, State-wise; and
- (c) the action taken by Government to clear false biometric documents and fingerprint therein?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS): (a) to (c) As per subsection (3) of Section 4 of Aadhaar Act, 2016, "an Aadhaar number, in physical or electronic form subject to authentication and other conditions, as may be specified by regulations, may be accepted as proof of identity of the Aadhaar number holder for any purpose." Hence, there is no question of fake Aadhaar Network System.

UIDAI has provided online authentication facility whereby any Aadhaar can be authenticated anywhere anytime. Further, an online facility has also been provided for verifying an Aadhaar, available at https://resident.uidai.gov.in/aadhaarverification.